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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/154/2016
NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another
NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles ltd & 5 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R PRITHVIRAJ PANDIAN
FOR R. VEN KATAVARADAN

Respondents ~~R2 & R3~~
1, 2 & 6

For the

2. S. Manoj Kumar
For Thyrucumbalur

Counsel for petitioner

ORDER



Shri S Manoj Kumar, representing senior counsel for petitioner present. Shri R Prithviraj, representing counsel for R1, R2 & R6 present. Counsel for R3 called but absent. No representation. Final opportunity is granted to R3 for filing counter. Put up on **22/2/2017 at 10.30 A.M.**

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)